

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: July 17, 2007**

**No. 713 /JR(S)/2007**

**Sri Mohd. Azad**, Additional Civil Judge, Junior Division, Budaun to be Additional Civil Judge, Junior Division, Sahaswan (Budaun).

**No. 714 /JR(S)/2007**

**Sri Raj Vir Singh**, Additional Civil Judge, Junior Division, Sahaswan (Budaun) to be Civil Judge, Junior Division, Sahaswan (Budaun) vice Sri Shobh Nath Ram.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sahaswan (Budaun).

**No. 715 /JR(S)/2007**

**Sri Shobh Nath Ram**, Civil Judge, Junior Division, Sahaswan (Budaun) to be Civil Judge, Junior Division, Budaun vice Km. Reshma Praween.

**No. 716 /JR(S)/2007**

**Km. Reshma Praween**, Civil Judge, Junior Division, Budaun is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Budaun vice Susri Sneha Tyagi.

**No. 717 /JR(S)/2007**

**Susri Sneha Tyagi**, Judicial Magistrate, First Class, Budaun to be Additional Civil Judge, Junior Division, Budaun.

**BY ORDER OF THE COURT,**

**Sd/-**

**(SWATANTRA SINGH)  
REGISTRAR GENERAL**

**No. 191 /JR(S)/2007 Dated: Allahabad : July 17, 2007**

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Budaun. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

8. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Budaun. (Information available on E-mail).

**BY ORDER OF THE COURT.**

**Sd/-  
(PRATYUSH KUMAR)  
JOINT REGISTRAR (SERVICES)**